

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-207
IB-3054(ND)/2019

IN THE MATTER OF:

Vikas Jain & Ors.

Vs.

M/s Wave Megacity Centre Pvt. Ltd.

...APPLICANT

...RESPONDENT

SECTION

U/s 7 IBC code 2016

Order delivered on 11.02.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SMT SUMITA PURKAYASTHA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Ms. Somya Jaithy, Ms. Danya Nayyar, Advocates

For the Respondent

: Ms. Suditi Batra, Advocate

For the Intervener

:

ORDER

Counsel for Financial Creditors is present. At this stage, the Counsel for the Corporate Debtor caused appearance and prayed for time to file Vakalatnama and reply. At request time is enlarged with the direction to file the same within two weeks.

List on 30.03.2020.

(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)